

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

101. IA/1277/2024 C.P. (IB)/2607(MB)2019

**IN THE MATTER OF**

Oriental Bank Of Commerce

... Petitioner

Vs

Panache Exports Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 22.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Liquidator: Adv. Jesal Singh (VC)

For the Respondent:

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**ORDER**

**IA 1277 of 2024**- This is an Application filed for placing on record the 5<sup>th</sup> Progress Report for the period from 01.10.2023 to 31.12.2023. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/